

MOST URGENT

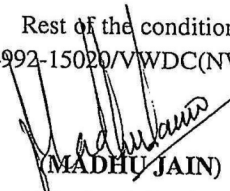
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-WEST & NORTH DISTRICT, ROHINI COURTS, DELHI**

NOTICE


This is for information to all the concerned that the last date of submission of applications which were invited from advocates (preferably female) for empanellment as support person/facilitator (*AS PER GUIDELINES FOR RECORDING OF EVIDENCE OF VULNERABLE WITNESS IN CRIMINAL MATTERS*) for Vulnerable Witness Deposition Complex in the Rohini Court Complex, Delhi has been extended from **05.06.2023 to 30.06.2023**.

Therefore, all the Ld. Advocates are requested to take the benefits of the above extension at the fullest.

Rest of the conditions shall remain the same as mentioned in the Notice/Advertisement Ref. No.14992-15020/VWDC(NW/N)/Empanelment/2023 Delhi, Dated 18.05.2023.


(MADHU JAIN)

Principal District & Sessions Judge (North)
Rohini Court, Delhi


(VIMAL KUMAR YADAV)

Principal District & Sessions Judge (N-W)
Rohini Court, Delhi

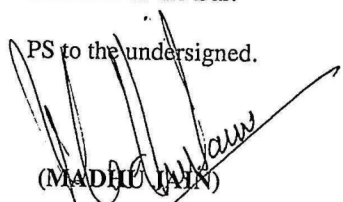
18514-18540

Ref. No. _____/VWDC/NW/N/Empanelment/2023

Delhi, Dated 03/06/2023

Copy forwarded for information and necessary action to:

- 1) Ld. District & Sessions Judges, (HQs.), West, Patiala House, Rouse Avenue, East, South, South-East, North-East, Shahdara, South-West, Delhi/New Delhi.
- 2) The Chairman of Website-Committee, Delhi District Courts, Delhi with the request to upload this Advertisement Notice & Application Form on all websites of Delhi District Courts. *THC*
- 3) The Chairman/Chairpersons of Vulnerable Witnesses Deposition Complex of all District Court Complex of Delhi.
- 4) The President of all the Delhi Bar Association of all the districts court complexes with request to display the same on their Notice Boards and further circulate the same with the members of the Bar.
- 5) PS to the undersigned.


(MADHU JAIN)

Principal District & Sessions Judge (North)
Rohini Court, Delhi


(VIMAL KUMAR YADAV)

Principal District & Sessions Judge (N-W)
Rohini Court, Delhi